MIS PORTAL UNDER ACCESSIBLE INDIA CAMPAIGN

2723. SHRI UNMESH BHAIIYASAHEB PATIL:
   DR. SHRİKANT EKNATH SHINDE:
   PROF. RITA BAHUGUNA JOSHI:
   DR. HEENA GAVIT:
   DR. SUJAY RADHAKRISHNA VIKHE PATIL;

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether the Government has launched a Management Information System (MIS) portal under Accessible India Campaign recently for Divyangjans and if so, the details thereof;

(b) the details of the aims and objectives of launching this portal along with its benefits;

(c) whether it will be used as a single platform for monitoring the progress being made against each target of Accessible India Campaign (AIC) and if so, the details thereof;

(d) whether the Divyangjans from rural and remote areas are getting benefited from this portal and if so, the details thereof; and

(e) the measures taken by the Government to eliminate obstacles and barriers in indoor/outdoor facilities?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOU MIK)

(a) to (c): Yes Sir, the Government has launched a Management Information System (MIS) portal for Accessible India Campaign in September 2019 with the aim and objective of real time online monitoring of the targets of the Campaign.

The current MIS portal is a single platform for monitoring the progress being made against each target of Accessible India Campaign. All stakeholders of the Campaign, including Ministries/Departments as well as States/UTs report the progress of work being achieved on ground on a regular basis along with photographs and other necessary documents. So far, 09 Central Ministries/Departments have uploaded data and 29 States/UTs have uploaded data of 1768 buildings along with 2740 photographs.

(d): The basic purpose of MIS portal is monitoring of the work being implemented under Accessible India Campaign at the level of the Ministry.

(e): To eliminate obstacles and barriers in indoor/outdoor facilities, ‘Harmonised Guidelines & Standards for Universal Accessibility in India 2021’ to be followed by States/UTs have been issued by the Ministry of Housing & Urban Affairs.